

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

17/13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER (JUDICIAL)  
SHRI. S. VIJAYRAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : CP/114/ (IB)/IB/2018

NAME OF THE PETITIONER(S) : PADMAVATI DISTRIBUTORS

NAME OF THE RESPONDENT(S) : VELOHAR INFRA PVT LTD

UNDER SECTION : 433 (E ) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

K. C. KRISHNA MOORTHY Operational Creditor



ORDER

Counsel for petitioner/operational creditor present. He is directed to send private notice to the respondent, alongwith copy of petition and other documents relied upon, for appearance and for making submissions and file an affidavit in proof of the same by the next date of hearing. Put up on 05.03.2018.

-scd-

(S VIJAYRAGHAVAN)  
Member(Technical)

-scd-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc